

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 672/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Wind Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
21.	Adv. Saurabh. Desruthkar	Adv. Sanjay Udeshi & Co.	

**COMMON ORDER**

**C.S.P. No. 671/230-232/NCLT/MB/MAH/2017**

**C.S.P. No. 672/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **24.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**13.10.2017**

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Sd/-

**M.K. Shrawat**  
**Member (Judicial)**